

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1608**  
(TO BE ANSWERED ON THE 15<sup>th</sup> December 2025)

**EXPEDITING OPERATIONALISATION OF HALWARA AIRPORT IN  
THE STATE OF PUNJAB**

1608. SHRI RAJINDER GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is taking proactive measures to expedite the operationalisation of the Shaheed Kartar Singh Sarabha International Airport in Halwara, Ludhiana, Punjab to enhance regional air connectivity and economic growth;
- (b) if so, the timelines determined for the same;
- (c) the challenges being witnessed in this regard; and
- (d) the proposed measures to be taken to ensure Ludhiana's seamless air connectivity with major cities like Delhi, Mumbai and Bengaluru, thereby fostering regional prosperity through cargo and passenger traffic?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) to (d): In 2018, a Memorandum of Understanding was signed between the Airports Authority of India (AAI) and the State Government of Punjab for the development of a new integrated civil enclave at Air Force Station Halwara. As per MoU, a joint venture has been formed between AAI and the Government of Punjab to develop the new Civil Enclave. The development work at Halwara Airport has been completed.

With the repeal of the Air Corporations Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate.

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